

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

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C.P No. 10/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Ricoh Company Limited
V/s.
M/s. Ricoh India Limited

SECTION OF THE COMPANIES ACT: 213, 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Sonal Mashankar i/b Prilgal	Advocate- for Petitioner	
2)	Adv. Padmaja Sholakia i/w Adv. Epita Chatterjee i/b Sholakia Law Associates	Advocates for Respondent no. 2	
3)	Nair Renjith Reemesh,Adv. i/bay The Law Point for	Adv. for Resp. no. 8 (BSE)	
4)	Rukkit Sukhranani i/bay The Law Point	Adv. for Resp. no. 9 (SEBI)	

At request of the Petitioner Counsel, list this matter on 9.3.2018.

Sd/-
V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)